

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
EXECUTION APPLICATION NO. 74/2025  
IN  
ORIGINAL APPLICATION NO. 1306/2024**

**IN THE MATTER OF:**

Ramesh Chand

... Applicant

Vs

Central Ground Water Authority of India &amp; Ors.

... Respondents


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15.04.2026

  
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... Respondents

**COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO. 5-  
DISTRICT MAGISTRATE (EAST), GOVT. OF NCT OF DELHI**

**MOST RESPECTFULLY SHOWETH:-**

1. That this Hon'ble Tribunal has been pleased to take cognizance of this Execution Application on 04.11.2025 seeking compliance of the order dated 20.11.2024 passed in OA No.1306/2024 in which the applicant raised grievance about the illegal installation and operation of borewells (submersible) on a public road by residents of C-II/45B, C-II/45E and C-II/110A, Block C-II, New Ashok Nagar, Delhi-110096.
2. That this Hon'ble Tribunal vide order dated 29.01.2026, *inter-alia* directed respondent no. 5 to seal borewell in such a manner that they become non-functional.
3. It is most humbly submitted that earlier, the area in question fell under the jurisdiction of SDM, Mayur Vihar (Respondent No. 5) but after the

re-organisation of Districts in GNCT of Delhi in December' 2025, this area now falls under the jurisdiction of SDM, Patparganj.

4. That accordingly, the SDM, Patparganj in compliance of Order dated 29.01.2026, issued notice to DJB on 10.02.2026 for carrying out a Joint Inspection on 17.02.2026.
5. The Notice for Joint inspection was issued for 17.01.2026; however, the same was not carried out due to adequate manpower of DJB was available on 17.01.2026. Hence, the process of joint inspection was carried out with the DJB on 19.02.2026.
6. That on 19.02.2026, the inspection was carried out at the said properties and the borewells were made permanently non-operational. The borewell's pipe was lifted by 5 to 6 feet and the same was cut at the ground level. The remaining pipe with borewell's motor was pulled down into the earth by the way of weights by the borewell's motor and pipe. Thereafter, the opening area of borewells was filled with the debris, soil and concrete.
7. In this process, the lifting of borewell was almost impossible as one has to dig the soil more than 5-6 feet and pulling up the borewell's motor and pipe from earth needs specialized equipment and adequate manpower. No alternate method other than this is as effective as it was done in the instant case.
8. The seal was found intact; however, a new piece of pipe was connected with the borewells originating before the seal. BY adopting this method, borewells were made functional and at the time of visit on 19.02.2026,



all three (03) borewells were found operational in spite of affixed sealing.

9. It was further observed that the earlier seals were still intact.

Sl. No.	Site of Illegal Borewell	Action Taken
1.	C-II/45B, Block C-II, New Ashok Nagar, Delhi-110096	The borewell was made non-functional permanently
2.	C-II/45E, Block C-II, New Ashok Nagar, Delhi-110096	The borewell was made non-functional permanently
3.	C-II/110A, Block C-II, New Ashok Nagar, Delhi-110096	The borewell was made non-functional permanently

Photographs of the sealed borewells is annexed hereto as **Annexure- A (Colly)**.

10. That so far as the action against the violators is concerned, the office of the SDM will initiate recovery proceedings as and when penalty is imposed by the competent authority.



11. The present report is being filed for the kind consideration of this Hon'ble Tribunal and may kindly be taken on record.



Sub-Divisional Magistrate, Patparganj  
District East, Govt. of NCT of Delhi

THROUGH

**YASHPAL**  
SDM (Patparganj)  
O/o District Magistrate (East)  
Govt. of NCT of Delhi  
L.M. Bundh, Shastri Nagar, Delhi-31

NEW DELHI  
DATED: 15.04.2026



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 C2/45, Block C 2, Block C, New Ashok Nagar, New  
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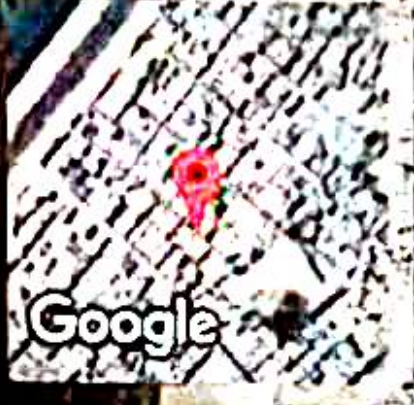
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**New Delhi, Delhi, India** 

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 New Delhi, Delhi 110096, India  
 Lat 28.592979° Long 77.306081°  
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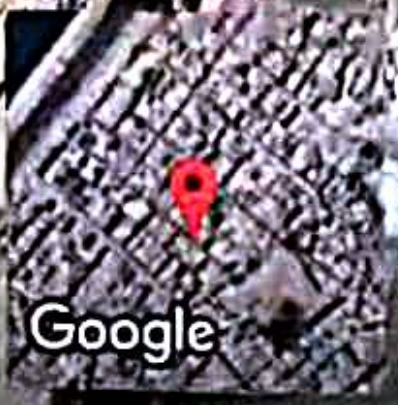
New Delhi, Delhi, India



C2/45c, Block C 2, Block C, New Ashok Nagar,  
New Delhi, Delhi 110096, India

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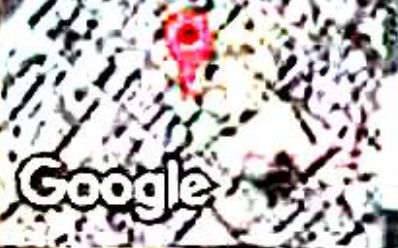
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Lat 28.592973° Long 77.306098°

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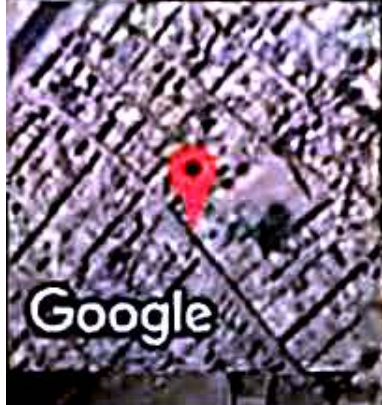
**New Delhi, Delhi, India**   
C2/45c, Block C 2, Block C, New Ashok Nagar,  
New Delhi, Delhi 110096, India  
Lat 28.592974° Long 77.306096°  
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New Delhi, Delhi, India 

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